

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

OA.581 of 1996

Date of Order: 16.6.98.

Present: Hon'ble Mr. Justice S.N.Mallick, Vice-Chairman.
Hon'ble Mr. S. Dasgupta, Administrative Member.

GOUTAM MITRA MAJUMDAR & ORS.

-VS-

UNION OF INDIA & ORS.

For the petitioners: Mr. B.C.Sinha, counsel.

For the respondents: Mr. P. Chatterjee, counsel.

Heard on: 16.6.98.

O R D E R

It is submitted by the 1d.counsel appearing for the petitioners that he has been instructed by the petitioners not to proceed with this application as all grievances of the petitioners ventilated in this application has since been remedied.

Accordingly, the application is dismissed for 'non-prosecution'. No order as to costs.


(S. Dasgupta),
Member(A)


(S.N. Mallick)
Vice-Chairman